

Vocational training to destitute children

1748. SHRIMATI RATAN KUMARI: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether Government have, sought the support of UNICEF for providing vocational training to destitute children; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) The Master Plan of Operations (1981-83) of Unicef co-operation in India's programmes for children includes Unicef support for vocational training to destitute children.

(b) Government of India and Unicef have agreed that initially Unicef will assist the provision of vocational training facilities for destitute children in six residential institutions.

Adult education in Orissa

1749. SHRI SHYAM SUNDAR MOHAPATRA: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) the number of voluntary social organisations which have applied for aid for adult education in Orissa; and

(b) the number of such organisations which have received grant and the number of applications still pending?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b) No fresh applications of voluntary agencies have so far been received from the Government of Orissa under the Central "Scheme of Assistance to voluntary Agencies working in the field of Adult Education" which has been revived since April, 1982. However, the proposal of one organisation for setting up of a Shramik Vidyapeeth is under consideration.

Water supply facilities in villages

1750. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what is the number of villages in Andhra Pradesh which were required to be provided water supply facilities as on 1st April, 1982;

(b) what is the number of villages likely to be covered during the year 1982-83; and

(c) what are the details of the funds provided by the Central Government for the purpose?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The number of identified problem villages in Andhra Pradesh which were required to be provided with drinking water facilities as on 1st April, 1982 was 5,719.

(b) According to the information available with this Ministry, the State Government has set a target of 2961 identified problem villages to be covered with water supply facilities during the year 1982-83.

(c) Drinking water supply is a State subject. To supplement the resources of the State Governments for this programme, the Centre gives grants under the Accelerated Rural Water Supply Programme (ARP). During the Sixth Plan (1980-85), the amount allotted for the State of Andhra Pradesh under ARP is Rs. 1,891.00 lakhs. Out of this, Rs. 802.98 lakhs have been released during the years 1980-81 and 1981-82. During the current year (1982-83), Rs. 180.00 lakhs have been released as the first instalment out of Rs. 358.50 lakhs allotted.

1751 [Transferred to the 2nd November, 1982]

Perpetual Leases on Nazul Land in New Delhi

1752. SHRI SANGDOPAL LEPCHA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that in some areas of New Delhi many Perpetual